

ITEM NO.1714

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1246/2022

STATE OF U.P.

Appellant(s)

VERSUS

JAWAHAR & ANR.

Respondent(s)

Date : 22-09-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBER]

For Appellant(s) : Ms. Tulika Mukherjee, AOR
Mr. Venkat Narayan, Adv.
Mr. Beenu Sharma, Adv.

For Respondent(s) : Mr. Aditya Mishra, Adv.
Mr. Anil Kumar, Adv.
Mr. Sudhanshu Kumar, Adv.
Mr. Pulkit Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner states that he has filed an appropriate application yesterday. Let the same be brought on record.
2. List the matter after four weeks.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)